

TOURISM (SHRI SHIVRAJ V. PATIL): (a) No, Sir.

(b) to (e). Do not arise in view of answer at (a) above.

Travel Agents in Bangalore City

5100. SHRI V.S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of travel agents authorised to book Indian Airlines, Air India and Vayudoot tickets in Bangalore City;

(b) whether there is a need to appoint some more travel agents in Bangalore City in view of the increase in air traffic; and

(c) if so, the number of new travel agents proposed to be appointed?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI SHIVRAJ V. PATIL): (a) The number of travel agents authorised to book tickets of Indian Airlines and Vayudoot are:

Indian Airlines	—	24
Vayudoot	—	7

As regards Air India, the information is being collected and will be laid on the Table of the Sabha.

(b) and (c). Indian Airlines has not assessed its final requirements of travel agents in Bangalore City. Vayudoot has no proposal.

As regards Air India, the information is being collected and will be laid on the Table of the Sabha.

Budgetary Support to National Airports Authority

5101. SHRI V.S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government are giving any budgetary support to the National Airports Authority for maintenance of the airports;

(b) if not, whether there is any proposal to give budgetary support to the National Airports Authority;

(c) whether there is any proposal to permit the National Airports Authority to charge the user airline for the services rendered; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). It is proposed to give a budgetary support of Rs. 350 crores to the National Airports Authority during the current financial year for expansion of facilities at Dimapur airport.

(c) and (d). Under the National Airports Act-1985, the National Airports Authority is levying various charges namely Route Navigation Facility Charges, Landing Charges and Terminal Landing Charges for the services rendered to the airlines for safe air navigation and use of airport facilities. These charges are reviewed from time to time. At the time of revision of the charge, the interest of the users are also given due consideration.

Body Scan in Nimhans

5102. SHRI V.S. KRISHNA IYER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether National Institute of Mental Health and Neuro Sciences, Bangalore is equipped with Body Scan;

(b) if not, whether Government propose to provide Body Scan equipment at the said institute; and

(c) if so, the steps taken in this regard?